

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5898

ANSWERED ON:02.05.2013

SHORTAGE OF STAFF IN SFIO

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Chitthan Shri N.S.V.;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether there is acute shortage of expert staff at Serious Fraud Investigation Office (SFIO) to deal with case of forensic audit, tax and capital market etc.;
- (b) if so, the details thereof and the reasons therefor;
- (c) the steps taken/being taken by the Government to increase the sanctioned employee strength; and
- (d) the time by which a decisions likely to be taken in the matter?

Answer

THE MINISTER OF STATE (SHRI SACHIN PILOT) (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS

(a) and (b) : There are a few vacancies of experts in SFIO in the areas of forensic audit, tax and capital market. All posts in SFIO are to be primarily filled up deputation basis. All attempts are being made to fill these positions.

(c) and (d) : There is no proposal to increase the existing sanctioned strength for the time being. In order to fill up vacancies, SFIO has been regularly advertising these posts in major newspapers/employment news. In addition, a proposal has been sent to Department of Personnel and Ministry of Finance for amendments to the existing recruitment rules to enable SFIO to introduce other methods of recruitment. Best efforts are being made by the Ministry to urgently fill up these vacancies.